

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI**

Original Application No. 164 of 2017(SZ)

M. Dhamotharan
S/o. Marappan
3/38, Gate Thottam, Mannarai,
Tiruppur – 641 607.

...Applicant

Vs

1. The Secretary to Government
Environment & Forest Dept
Government of Tamil Nadu
Secretariat, Fort .St. George,
Chennai & others

...Respondents

INDEX

S.No	Description	Page No.
1.	REPORT FILED ON BEHALF OF THE 3RD RESPONDENT – TAMIL NADU POLLUTION CONTROL BOARD.	1 - 9
2	Annexure – I & II	10 - 19

Filed by
Tmt. Shanmugavalli Sekar
Advocate, Chennai

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI**

Original Application No. 164 of 2017(SZ)

M. Dhamotharan
S/o. Marappan
3/38, Gate Thottam, Mannarai,
Tiruppur – 641 607.

...Applicant

Vs

1. The Secretary to Government
Environment & Forest Dept
Government of Tamil Nadu
Secretariat, Fort .St. George,
Chennai & others

...Respondents

**REPORT FILED ON BEHALF OF THE 3RD RESPONDENT
TAMILNADU POLLUTION CONTROL BOARD.**

I, R. Rajamanickam, S/o. P.M. Ramasamy, Hindu, aged about 57 years, having office at No. 76, Mount Salai, Guindy, Chennai-32, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32 and I am filing this Report on behalf of the 3rd respondent Board and as such I am well acquainted with the facts of the case from the records.

2. It is respectfully submitted that the Hon'ble NGT in its order dated 23.11.2021 directed inter alia as follows:

"Para 7. The Sewage Treatment Plants (STPs) are intended for the purpose of treating the sewage, not to treat the effluents that are being mixed with effluents from the industrial area and it is for the Pollution Control Board to look into the issue and take appropriate action against those industries who are discharging their effluents without treating the same.

Para 8. Further, industries are also expected to convert the effluent treatment system to one of ZLD and they are not expected to


20/11/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,

discharge the same outside the units. Unless, the Pollution Control Board takes stringent action against those industries, problems could not be solved.

Para 9. So under such circumstances, we feel that it is necessary to direct the Tamil Nadu Pollution Control Board to ascertain as to whether there is any possibility of untreated industrial effluent being mixed either in the storm water drain or sewage drain, which ultimately reaches the water body and if any of the industries are violating the conditions imposed, what is the nature of action to be taken by them and they are directed to submit the report in this regard before the next hearing date.”

3. It is respectfully submitted that, in order comply the said NGT order, a team was formed and carried out inspection to the units which are located along the Nallaru Odai stretch on 11.12.2021, 13.12.2021 and 15.12.2021 in order to identify the illegal operation and discharge of untreated trade effluent by the industries in to the Nallaru Odai.

Totally 71 Nos. of units located along Nallar Odai stretch were inspected and the break up details of the same are as follows:

- i. Printing units - 26 Nos.
- ii. Washing units - 25 Nos.
- iii. Angeripalayam CETP Member units-10 Nos.
- iv. Park CETP members Units - 3 Nos.
- v. Dyeing Unit with Individual ETP – 1 No.
- vi. Bleaching Unit with Individual ETP – 1 No.
- vii. Garment Units – 3 Nos.
- viii. Knitting Units – 2 Nos.

Out of the above mentioned 71 units, 11 units were violating and illegally discharging the untreated trade effluent directly or indirectly either to Nallar Odai or onland for open percolation / nearby drain which in turn reaches Nallaru Odai. Out of this 6 units were issued with Power supply


28/11/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

disconnection order through District Co-ordination Committee on 16.12.2021 and 5 units were issued with Show cause notices. 6 units power supply were disconnected and the present status of these units are as below:

Sl. No.	Name & Address of the Unit	Present status of the unit
1	M/s. Sri Akshaya Washing, 3/253 A, Athupalayam, Pattathu Amman Kovil Back Side, Thirumuruganpoondi, Tiruppur.	Power supply disconnected . The unit has vacated the premises.
2	M/s. Sri S.S. Washing, S.F. No. 314/1D, Chettipalayam Village, Tiruppur North Taluk, Tiruppur District.	Power supply disconnected.
3	M/s. Sri Thanvarshini Knit Finishers, S.F. No. 417, 418, Anupparpalayam Village, Tiruppur Taluk, Tiruppur District.	Power supply disconnected.
4	M/s. Jaiwin Washing No.93/548-A, Thiruvalluvar Nagar, Athupalayam, Tiruppur - 641 652	Power supply disconnected.
5 & 6	M/s. Winbow Dryer & Drying Yard Premises used unauthorized, S.F. No. 287/2, Goundachy Thottam, Thirumuruganpoondi, Tiruppur.	Power supply disconnected.

Apart from the above based on routine inspection by Officials of the O/o. DEE, TNPCB, Tiruppur (North) and O/o. Environmental Engineer, Flying Squad, Tiruppur power supply to 7 units were disconnected through

R. Jind
28/12/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
CHENNAI-600 022

4. It is further submitted that the Hon'ble NGT has passed order dated 06.04.2022 and directed as follows:

"Para 9. Commissioner – Tiruppur Municipal Corporation, State Pollution Control Board and the Additional Chief Secretary to Government, Water Resources Department are directed to file their respective further reports to this Tribunal regarding the subsequent development, progress and the deficiency (if any) found, what is the further action taken in this regard. 10. The Tamil Nadu Pollution Control Board is also directed to file a further report regarding the further action taken on the basis of the show cause notice issued and also the present status of the implementation of the Solid Waste Management Rules, 2016 in Tiruppur Corporation and the status of implementation of recommendations to curb pollution to water bodies.

5. It is respectfully submitted that, in pursuance to the above said NGT order, 5 units issued with show cause notice previously were inspected on 21.04.2022 & 22.04.2022. Based on the inspection a recommendation was sent to TANGEDCO to disconnect power supply to the one unit. The details are as follows.

Sl. No.	Name & Address of the Unit	Action Taken by TNPCB	Present status
1	M/s. Sree Vignesh Washing, S.F. No. 417 & 418, Velamapalyam Village, Tiruppur North Taluk, Tiruppur District.	Show Cause Notice Issued	The unit is not in operation at the time of inspection. The unit is carrying out revamping of the effluent treatment plant.
2	M/s. The Thirumoorthi Washing, S.F. No. 397, Velampalayam Village, Tiruppur North Taluk, Tiruppur District.	Show Cause Notice Issued	The unit is in operation and the unit has not rectified the violations mentioned in the show cause notice. The unit is letting out the untreated trade effluent illegally into the drainage which


JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

			confluence to the Nallar Odai. Hence, through District Co ordination Committee, a letter dated 26.04.2022 has been sent to TANGEDCO to disconnect power supply to the unit.
3	M/s. Dharanish Washing, S.F. No. 71, 72, Mannarai Village, Tiruppur North Taluk, Tiruppur District.	Show Cause Notice Issued	The unit has rectified the defects mentioned in the show cause notice and at present the unit is under operation
4	M/s. Devi Printing, S.F. No. 373/4, Velamapalayam Village, Tiruppur North Taluk, Tiruppur District.	Show Cause Notice Issued	The unit has rectified the defects mentioned in the show cause notice and at present the unit is under operation
5	M/s. Barani Printing, S.F. No. 285 Part, Chettipalayam Village, Tiruppur North Taluk, Tiruppur District.	Show Cause Notice Issued	The unit has rectified the defects mentioned in the show cause notice and at present the unit is under operation

The above 11 units are small scale washing and Printing units located near the Nallaru Odai. However no discharge of dyeing effluent is noticed in the Nallaru Odai.

The Two CETP's M/s Angeripalayam Common Effluent Treatment Plant Ltd, Tiruppur and M/s. Park Common Effluent Treatment Plant Private Ltd, Tiruppur have installed ZLD system and are monitored regularly to ensure that no effluent is discharged in to Nallar odai.

6. It is respectfully submitted that, during inspection on February 2022, two washing units located near Nallar odai were inspected by officials of the O/o DEE, TNPCB, Tiruppur (North) and it was found that untreated effluent was discharged on land for open percolation. Hence power supply to the units were disconnected by the District Co ordination Committee


26/4/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD,

Sl. No.	Name & Address of the Unit	Action Taken by TNPCB
1.	M/s. S.R. Washing, S.F. No. 237/2, Thulukkan Thottam, Nanjappa Nagar, Boyampalayam, P.N. Road, Tiruppur – 641 602.	Power Supply Disconnected through District Co-ordination committee.
2.	M/s. Aathavan Washing, Nanjappa Nagar, Boyampalayam, P.N. Road, Tiruppur – 641 602.	Power Supply Disconnected through District Co-ordination committee.

The details of common STPs located in Tiruppur North are as follows:

S.No.	Location of STP	Capacity in MLD	Consent status
Existing STP			
1.	Tiruppur (M/s. New Tirupur Area Development Corporation Limited , S.F.No. 199,200,202,205, Agrahara Periapalayam village, Uthukkuli Taluk , Tiruppur District)	30	RCO issued vide Proc. dt. 18.04.2022 valid upto 31.03.2024
Under Construction STPs			
2.	Tiruppur (Sarkarperipalayam STP) M/s.Tiruppur City Municipal Corporation Sarkar Periyapalayam Sewage Treatment Plant - 36 MLD S.F No. 200/2 Part, Sarkar Periyapalayam, Uthukuli Taluk, Tiruppur District	36	CTE issued dt. 07.08.2020 valid upto 31.03.2025


 28/10/2022
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMILNADU POLLUTION CONTROL BOARD,
 No.76, MOUNT SALAI, CHENNAI-600 032.

3.	Tiruppur (Chinnandipalayam STP) M/s. Tiruppur City Municipal Corporation Chinnandipalayam Sewage Treatment Plant -20MLD , S.F. No. 188/1, Andipalayam village, Tiruppur south Taluk , Tiruppur District	20	CTE issued dt. 07.08.2020 valid upto 31.03.2025
----	--	----	---

Further direction was issued vide Proc. dt. 18.06.2021 to the Commissioner, Tiruppur City Municipal Corporation (Tiruppur STPs) inter alia to complete the underground sewerage system for the unsewered area and to ensure that the untreated sewage presently let into nearby land and water bodies shall be stopped and to ensure 100 % treatment of sewage. However no reply received in this regard.

7. It is further submitted that the TNPCB has collected water samples in Nanjarayan Lake on 31.01.2022, 25.02.2022 and 28.03.2022. The report shows that TDS in Nanjarayan Lake outlet (two numbers) during January 2022 is 2028 mg/l & 1936 mg/l , during February 2022 is 1352 mg/l and 1576 mg/ l and March 2022 is 1536 mg/l and 1500 mg/l respectively . This shows that TDS levels of water in Nanjarayan Lake is declining and water quality is improving. The Copy of Report of Analysis is enclosed as **Annexure-I**

Status of the implementation of Solid Waste Rules 2016 by Tiruppur City Municipal Corporation

8. It is respectfully submitted that the solid waste management in Tiruppur, the Tiruppur City Municipal Corporation has provided 28 Nos of Micro Compost Centre. Out of 28 nos of Micro Compost Centre 26 Micro

R. Rajan
20/06/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
30, MOUNT SAI AL CHENNAI-600 032.

Compost Centre is under operation. 2 Nos of Micro Compost Centre is not commissioned as there is complaint in those 2 locations.

Present status of Micro Compost Centre along Nallar stretch:

Two numbers of Micro Compost Centre located in the Aathupalayam and Vengamedu of The Tiruppur City Municipal Corporation was inspected on 26.04.2022. During inspection it was found that the Micro Compost Centre were under operation. The representatives has informed that part of the solid waste segregated at source was collected from the wards nearer to these Micro Compost Centre and transported and solid waste fraction is being composted. The Micro Compost Centre unit has 12 nos compost pits where the segregated solid waste after shredding is composted. The MCC has provided shredder-1 No.

The plastic waste fraction in the solid waste collected was separately stored and is sent to baling centre of the Corporation located in Santhaipect, Thennampalayam and finally sent to cement industries for disposal for co-incineration.

Further during inspection of Nallar Odai and Nanjarayan lake the following were observed:

- a. No discharge of dyeing / bleaching effluent noticed during inspection.
- b. Some stretch of Nallaru Odai is covered with Seemaikaruvelam, water hyacinth and other bushes.
- c. Lean flow over the check dam constructed across the Nallaru Odai was flowing in to the Nanjarayan Lake, the colour of the water in the lake was found natural and no odour experienced near the lake.
- d. The PWD baby canal is damaged and presently there is no flow in the baby canal.
- e. Various local birds and birds from the foreign country were found visiting to the Nanjarayan Lake and recent news paper report that the Nanjarayan lake is declared as Birds Sanctuary. (Photograph enclosed as Annexure –II)
- f. The boundary area of the lake is surrounded with Seemaikaruvelam and water hyacinth in the part of water spread area of Nanjarayan lake.


JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.


26/4/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.
BEFORE ME

VERIFICATION

I, R. Rajamanickam, Son of P.M.Ramasamy, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-600 032 do hereby submit that the contents of above report are true to the best of my knowledge through records.


26/4/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.



ROA of M/s.
TAMILNADU POLLUTION CONTROL BOARD
DISTRICT ENVIRONMENTAL LABORATORY
TIRUPPUR

IInd Floor, Kumaran Complex, Kumaran Road, Tiruppur-1.
Telephone : 0421 - 2244876

REPORT OF ANALYSIS

Report No: W- 1099 to 1102 /DEL/TPR/2022/**Dated.02.03.2022**

1. Name and Address of the sender : The DEE, TNPCB/ Tiruppur(N),
2. Sample Collected by : The DEE/AEE/AE/TNPCB/ Tiruppur(N),
3. Nature & Number of samples : 4 Nos Water Samples.
4. Date and time of collection : 31.01.2022 at 09.45 AM to 10.20 A M
5. Date and time of receipt at the Laboratory : 01.02.2022 at 11.00 AM
6. Point of collection :
 1. PWD Baby Canal Inlet
 2. PWD Baby Canal Outlet
 3. Northeast Corner in Nanjarayan Lake
 4. Southeast Corner in Nanjarayan Lake

Sl. No	Parameters	DEE Code	08	40	05	37	03	35	04	36
			LAB Code	1099	1100	1101	1102			
1.	pH	(Num)	8.08	8.22	8.18	8.21				
2.	Total suspended solids	(mg/l)	4	8	8	8				
3.	Total Dissolved Solids	(mg/l)	1764	1716	2028	1936				
4.	Chloride (as Cl)	(mg/l)	920	780	910	880				
5.	Sulphate (as SO4)	(mg/l)	245	189	292	210				
6.	COD	(mg/l)	16	8	16	8				
7.	BOD 3 days at 27oC	(mg/l)	<2.0	<2.0	<2.0	<2.0				
8.	Ammonical Nitrogen	(mg/l)	<5.0	<5.0	<5.0	<5.0				
9.	TKN	(mg/l)	*	*	*	*				
10.	Nitrite Nitrogen	(mg/l)	0.02	0.028	0.018	0.013				
11.	Nitrate Nitrogen	(mg/l)	0.70	0.53	0.75	0.63				
12.	Sulphide	(mg/l)	<1.0	<1.0	<1.0	<1.0				
13.	Phenolic Compounds	(mg/l)	<0.01	<0.01	<0.01	<0.01				
14.	% Sodium	(mg/l)	57	56	55	63				
15.	Electrical Conductivity	(mg/l)	2710	2684	2913	2927				
16.	Total Iron (as Fe)	(mg/l)	<0.01	<0.01	<0.01	<0.01				
17.	Total Chromium (as Cr)	(mg/l)	<0.01	<0.01	<0.01	<0.01				
18.	Copper	(mg/l)	<0.0015	<0.0015	<0.0015	<0.0015				
19.	Zinc	(mg/l)	<0.0015	<0.0015	<0.0015	<0.0015				
20.	Lead	(mg/l)	<0.0015	<0.0015	<0.0015	<0.0015				

21.	Nickel	(mg/l)	<0.0015	<0.0015	<0.0015	<0.0015
22.	Cadmium	(mg/l)	<0.0008	<0.0008	<0.0008	<0.0008
23	DO	(mg/l)	Nil	Nil	6.4	6.9
24	BORON	(mg/l)	*	*	*	*
25	SAR	(mg/l)	3.0	6.7	5.4	6.1
26	Cyanide	(mg/l)	<0.005	<0.005	<0.005	<0.005
27	Manganese	(mg/l)	*	*	*	*

*Due to unavailability of Chemicals values couldn't be ascertained.

*TKN Scrubber instrument is under repair

R. Kalacheli
02/3/22
Dy. Chief Scientific Officer,
DEL, TNPC Board, Tiruppur



ROA of M/s.

TAMILNADU POLLUTION CONTROL BOARD
DISTRICT ENVIRONMENTAL LABORATORY, TIRUPPUR
REPORT OF ANALYSIS

Report No: W- 1220 to 1223 /DEL/TPR/2021-2022/**Dated.26.04.2022**

1. Name and Address of the sender : The DEE, TNPCB/ Tiruppur(N),
2. Sample Collected by : The DEE/AEE/AE/TNPCB/ Tiruppur(N),
3. Nature & Number of samples : 4 Nos River Water Samples
4. Date and time of collection : 25.02.2022 at 09.55 AM to 10.30 AM
5. Date and time of receipt at the Laboratory : 26.02.2022 at 10.00 AM
6. Point of collection :
 1. PWD Baby Canal Inlet
 2. PWD Baby Canal Outlet
 3. Northeast Corner in Nanjarayan Lake
 4. Southeast Corner in Nanjarayan Lake

Sl .No	Parameter	DEE Code	06 42	05 43	03 45	04 44
		LAB Code	1220	1221	1222	1223
1.	pH	(Num)	6.63	7.06	7.24	7.28
2.	Total suspended solids	(mg/l)	8	8	8	40
3.	Total Dissolved Solids	(mg/l)	1016	1048	1352	1576
4.	Chloride (as Cl)	(mg/l)	370	400	610	630
5.	Sulfate (as SO4)	(mg/l)	194	168	212	241
6.	COD	(mg/l)	16	16	24	16
7.	BOD 3 days at 27oC	(mg/l)	3	2	4	3
08	TKN	(mg/l)	*	*	*	*
09	Nitrite (as NO ₃ N)	(mg/l)	0.07	0.09	0.08	0.05
10	Nitrate (as NO ₃ N)	(mg/l)	0.3	0.8	0.2	0.4
11	Sulfide	(mg/l)	<1.0	<1.0	<1.0	<1.0
12	Phenolic Compounds	(mg/l)	<0.01	<0.01	<0.01	<0.01
13	% Sodium	(mg/l)	39	44	44	41
14	Electrical Conductivity	(mg/l)	2118	2250	2878	2881
15	Total Iron	(mg/l)	<0.01	<0.01	<0.01	<0.01
16	Total Chromium	%	<0.01	<0.01	<0.01	<0.01
17	Copper	(mg/l)	<0.0015	<0.0015	<0.0015	<0.0015
18	Zinc	(mg/l)	<0.0015	<0.0015	<0.0015	<0.0015
19.	Lead	(mg/l)	<0.015	<0.015	<0.015	<0.015

21.	Cyanide	(mg/l)	<0.05	<0.05	<0.05	<0.05
22.	DO	(mg/l)	Nil	Nil	8.2	5.5
23.	SAR	(mg/l)	3.2	3.7	4.2	3.9

*TKN Scrubber instrument is under repair

R. Kalichelvi
26/4/22
Dy.Chief Scientific Officer,
DEL, TNPC Board, Tiruppur



ROA of M/s.
TAMILNADU POLLUTION CONTROL BOARD
DISTRICT ENVIRONMENTAL LABORATORY, TIRUPPUR
REPORT OF ANALYSIS

Report No: W- 1326 to 1329 /DEL/TPR/2021-2022/**Dated.26.04.2022**

1. Name and Address of the sender : The DEE, TNPCB/ Tiruppur(N),
2. Sample Collected by : The DEE/AEE/AE/TNPCB/ Tiruppur(N),
3. Nature & Number of samples : 4 Nos Water Samples
4. Date and time of collection : 28.03.2022 at 10.45 AM to 12.45 AM
5. Date and time of receipt at the Laboratory : 29.03.2022 at 09.50 AM
6. Point of collection :
 1. PWD Baby Canal Inlet
 2. PWD Baby Canal Outlet
 3. Northeast Corner in Nanjarayan Lake
 4. Southeast Corner in Nanjarayan Lake

Sl .No	Parameter	DEE Code	06 06	07 07	03 03	04 04
		LAB Code	1326	1327	1328	1329
1.	pH	(Num)	7.01	6.89	7.41	7.38
2.	Total suspended solids	(mg/l)	4	4	84	8
3.	Total Dissolved Solids	(mg/l)	856	832	1536	1500
4.	Chloride (as Cl)	(mg/l)	410	380	2630	610
5.	Sulfate (as SO ₄)	(mg/l)	103	108	280	278
6.	COD	(mg/l)	24	16	32	24
7.	BOD 3 days at 27°C	(mg/l)	3	2	4	3
08	TKN	(mg/l)	*	*	*	*
09	Nitrite (as NO ₃ N)	(mg/l)	0.03	0.04	0.03	0.02
10	Nitrate (as NO ₃ N)	(mg/l)	4.2	5.8	2.8	3.0
11	Sulfide	(mg/l)	<1.0	<1.0	<1.0	<1.0
12	Phenolic Compounds	(mg/l)	<0.01	<0.01	<0.01	<0.01
13	% Sodium	(mg/l)	42	43	54	54
14	Electrical Conductivity	(mg/l)	2150	2110	2798	2793
15	Total Iron	(mg/l)	<0.01	<0.01	<0.01	<0.01
16	Total Chromium	%	<0.01	<0.01	<0.01	<0.01
17	Copper	(mg/l)	<0.0015	<0.0015	<0.0015	<0.0015
18	Zinc	(mg/l)	<0.0015	<0.0015	<0.0015	<0.0015
19.	Lead	(mg/l)	<0.015	<0.015	<0.015	<0.015

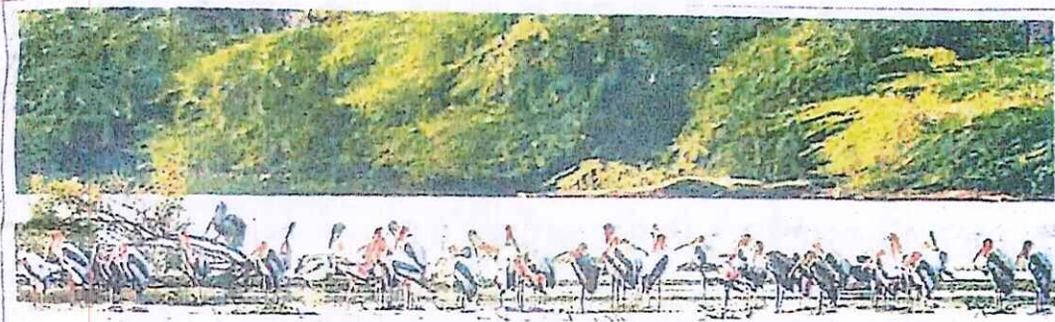
21.	Cyanide	(mg/l)	<0.05	<0.05	<0.05	<0.05
22.	DO	(mg/l)	Nil	Nil	6.0	7.2
23.	SAR	(mg/l)	3.5	3.5	5.5	5.7

*TKN Scrubber instrument is under repair

R. Kalichel
26/4/22
Dy. Chief Scientific Officer,
DEL, TNPC Board, Tiruppur

ANNEXURE

News paper articles



பறவைகள் சரணாலயமாக அறிவிக்கப்பட்ட திருப்பூர் நஞ்சராயன் குளம்.

பறவைகள் சரணாலயமாகிற்று நஞ்சராயன் குளம்

திருப்பூர், ஏப். 26-
திருப்பூர் நஞ்சராயன் குளம், பறவைகள் சரணாலயமாக அறிவிக்கப்பட்டதை, இயற்கை ஆர்வலர்கள் உட்பட பொதுமக்கள் வரவேற்றுள்ளனர்.
திருப்பூர், ஊத்துக்குளி ரோடு, கூலிபாளையம் பகுதியில், 420 ஏக்கர் பரப்பளவில் நஞ்சராயன் குளம் அமைந்துள்ளது. நல்லாற்றின் குறுக்கே அமைந்துள்ள இக்குளத்தில், ஆண்டு முழுவதும் தண்ணீர் தேங்கியிருப்பதாலும், மக்கள் நடமாட்டம் குறைவான பகுதியாக

திருப்பூர் இயற்கை ஆர்வலர்கள் மகிழ்ச்சி

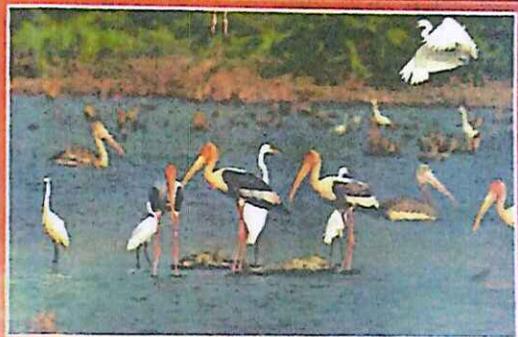
இருப்பதாலும், பறவைகள் அதிகம் வசிக்கின்றன. வெளிநாடுகளிலிருந்து வலசை வரும் பறவைகள், மாதக்கணக்கில் குளத்தில் தங்கியிருந்து திரும்பி செல்கின்றன. குளம் தூர்வாரி பொலிவுபடுத்தப்பட்ட நிலையில், இதை பறவைகள் சரணாலயமாக அறிவிக்க வேண்டுமென, பல்வேறு அமைப்புகளும், இயற்கை ஆர்வலர்களும் தமிழக அரசை வலியுறுத்தி

வந்தனர். இந்நிலையில், வனத்துறை மானிய கோரிக்கையின் மீது பேசிய, அமைச்சர் ராமச்சந்திரன், "திருப்பூர் நஞ்சராயன் குளம், பறவைகள் சரணாலயமாக அறிவிக்கப்படும்" என அறிவித்துள்ளார்.
திருப்பூர் இயற்கை கழக தலைவர் ரவீந்திரன் கூறுகையில், "நஞ்சராயன் குளம் அமைந்துள்ள பகுதி

யில், சாதகமான தட்ப வெப்ப சூழல் நிலவுவதால், பறவைகள் அதிகம் தங்கியுள்ளன. பறவைகள் கணக்கெடுப்பு நடத்தியதில், 181 வகையான பறவைகள் குளத்தில் வசிக்கின்றன; அவற்றில், 42 வகை பறவைகள், வெளிநாடுகளில் இருந்து வந்து செல்கின்றன. நீண்ட நாள் கோரிக்கையை ஏற்று சரணாலயமாக அறிவித்துள்ள அரசுக்கு நன்றி," என்றார்.

திருப்பூர் மாவட்ட செய்திகள்

*** திருப்பூர் 26-4-2022 9



ஊத்துக்குளி ஒருநெஞ்சராயன் குளத்தில் பறவைகள் அதிக அளவில் இருப்பதைப் பற்றிய விளக்கம்

ஊத்துக்குளி அருகே நஞ்சராயன் குளம் பறவைகள் சரணாலயமாக அறிவிப்பு இயற்கை கழகத்தினர், பறவை ஆர்வலர்கள் மகிழ்ச்சி

ஊத்துக்குளி, ஏப். 26-
ஊத்துக்குளி அருகே உள்ள நஞ்சராயன் குளம் பறவைகள் சரணாலயமாக அறிவிக்கப்பட்டுள்ளது. இதற்கு திருப்பூர் இயற்கை கழகத்தினர், பறவை ஆர்வலர்கள் மற்றும் பொதுமக்கள் மகிழ்ச்சி அடைந்தனர்.
நஞ்சராயன் குளம்
திருப்பூர் மாவட்ட ஊத்துக்குளி அருகே 420 ஏக்கர் பரப்பளவுள்ள நஞ்சராயன் குளம் ஊத்துக்குளி, தலை மேல் 200 ஏக்கர் பரப்பளவு கொண்டது. இதில் 200 ஏக்கர் பரப்பளவுள்ள நஞ்சராயன் குளம் நஞ்சராயன் குளம் அமைந்துள்ளது. நல்லாற்றின் குறுக்கே அமைந்துள்ள இக்குளத்தில், ஆண்டு முழுவதும் தண்ணீர் தேங்கியிருப்பதாலும், மக்கள் நடமாட்டம் குறைவான பகுதியாக

இருப்பதாலும், பறவைகள் அதிகம் வசிக்கின்றன. வெளிநாடுகளிலிருந்து வலசை வரும் பறவைகள், மாதக்கணக்கில் குளத்தில் தங்கியிருந்து திரும்பி செல்கின்றன. குளம் தூர்வாரி பொலிவுபடுத்தப்பட்ட நிலையில், இதை பறவைகள் சரணாலயமாக அறிவிக்க வேண்டுமென, பல்வேறு அமைப்புகளும், இயற்கை ஆர்வலர்களும் தமிழக அரசை வலியுறுத்தி வந்தனர். இந்நிலையில், வனத்துறை மானிய கோரிக்கையின் மீது பேசிய, அமைச்சர் ராமச்சந்திரன், "திருப்பூர் நஞ்சராயன் குளம், பறவைகள் சரணாலயமாக அறிவிக்கப்படும்" என அறிவித்துள்ளார்.
திருப்பூர் இயற்கை கழக தலைவர் ரவீந்திரன் கூறுகையில், "நஞ்சராயன் குளம் அமைந்துள்ள பகுதி

யில், சாதகமான தட்ப வெப்ப சூழல் நிலவுவதால், பறவைகள் அதிகம் தங்கியுள்ளன. பறவைகள் கணக்கெடுப்பு நடத்தியதில், 181 வகையான பறவைகள் குளத்தில் வசிக்கின்றன; அவற்றில், 42 வகை பறவைகள், வெளிநாடுகளில் இருந்து வந்து செல்கின்றன. நீண்ட நாள் கோரிக்கையை ஏற்று சரணாலயமாக அறிவித்துள்ள அரசுக்கு நன்றி," என்றார்.

இயற்கை கழக தலைவர் ரவீந்திரன், ஊத்துக்குளி குளத்தில் பறவைகள் சரணாலயமாக அறிவிக்கப்பட்டுள்ளதைக் குறித்து செய்தியளித்தார்.

திருப்பூர் நஞ்சராயன் குளத்தில் புதிய பறவைகள் சரணாலயம்

அமைச்சர் ராமச்சந்திரன் அறிவிப்பு

சென்னை, ஏப்.26- திருப்பூர் நஞ்சராயன் குளத்தில் புதிய பறவைகள் சரணாலயம் அமைக்கப்படும் என்றும், 100 கிராமங்களில் ரூ.25 கோடியில் மரகதப்பூஞ்சோலைகள் ஏற்படுத்தப்படும் என்றும் சட்டசபையில் அமைச்சர் ராமச்சந்திரன் கூறினார்.

தமிழக சட்டசபையில் நேற்று சுற்றுச்சூழல், காலநிலை மாற்றம் மற்றும் வனத்துறை தொடர்பான புதிய அறிவிப்புகளை வெளியிட்டு வனத்துறை அமைச்சர் கா. ராமச்சந்திரன் பேசியதாவது:-

புதிய பறவைகள் சரணாலயம்

திருப்பூரில் உள்ள நஞ்சராயன் குளம் வலசை பறவைகளுக்கான குளிர்கால இருப்பிடமாகவும், இனப்பெருக்கம் செய்வதற்கான முக்கிய இடமாகவும் உள்ளது. 130 பறவை இனங்களுக்கான வாழ்விடமாக உள்ளது எனவே, திருப்பூரில் உள்ள நஞ்சராயன் குளம் தமிழ்நாட்டின் 17-வது பறவைகள் சரணாலயமாக அறிவிக்கை செய்யப்படும். இதற்காக ரூ.7.5 கோடி நிதி ஒதுக்கீடு செய்யப்படும்.

தமிழ்நாடு அரசு, வனத்துறையின் முயற்சியாக இந்த ஆண்டில் 100 கிராமங்களில் மரகதப்பூஞ்சோலைகள் ஏற்படுத்தப்படும். இந்த மரகதப்பூஞ்சோலைகள் 100 ஹெக்டேர் பரப்பளவில் ரூ.25 கோடி செலவில் உருவாக்கப்படும்.

தேவய்த வன உயிரின சரணாலயம்

கால்கிரி தெற்குவன உயிரின சரணாலயம் என்ற புதிய வன உயிரின சரணாலயம் கமார்

478 சதுர கிலோ மீட்டர் பரப்பளவில் ஒரூர் கோட்ட அஞ்செட்டி, உரிகம் மற்றும் ஜவளகிரி சரகங்களின் வன நிலங்களை உள்ளடக்கி அமைக்கப்படும். இந்த சரணாலயத்துக்கான விரிவான திட்ட அறிக்கை தயாரிக்க அரசால் ரூ.5 கோடி ஒதுக்கீடு செய்யப்படும்.

திண்டுக்கல் மற்றும் கரூர் மாவட்டங்களில் தேவாங்கு வன உயிரின சரணாலயம் ஏற்படுத்தப்படும். தமிழ்நாடு அரசு வனத்துறையின் முன்னோடி முயற்சியாக கன ஊழியர்களின் பயன்பாட்டிற்காக ரூ.2.32 கோடி செலவில் 256 மின்சார இருசக்கர வாகனங்களை கொள்முதல் செய்து வழங்க உள்ளது.

அலையாத்தி கட்டுகள்

நீலக்கரிசு உள்ளிருப்புக்கான முன்னெடுப்பிற்கு பெரிய ஊக்கமளிக்கும் வகையில், தமிழ்நாடு அரசால் ரூ.4 கோடியே 14 லட்சம் செலவில்

மாபெரும் அலையாத்தி காடுகளின் மீளூருவாக்கம் மற்றும் நடவுப்பணிகள் 1050 ஹெக்டேர் பரப்பளவில் செயல்படுத்தப்படும்.

சூழல் சுற்றுலா சுற்றுத்தடங்கள், நீலகிரி மாவட்டம், தேத்தரின் நீர்வீழ்ச்சி, திண்டுக்கல் மாவட்டம் தலைக்குத்து அருவி, பரப்பலாறு நீர்த்தேக்கம், ஏற்காடு குறும்பப்பட்டி, ஐயூர் - தேன்கனிக்கோட்டை - ஒகேனக்கல் நீர்வீழ்ச்சி, கொல்விமலை - ஆகாயகங்கை நீர்வீழ்ச்சி - ஏலகிரிமலை, ஏலகிரி - அமிர்தி ஜமுனாமரத்தூர் பீமன் நீர்வீழ்ச்சி - குலர்குடை ஆகியவை புதிதாக ஏற்படுத்தப்படும். வனத்துறையின் மேலாண்மை செயல்பாடுகள் மற்றும் சேவைகளில் புதிய தொழில்நுட்பங்களை பயன்படுத்த ரூ.37 கோடி ஒதுக்கீடு செய்யப்படும்.

நீலகிரி மாவட்டம், கோத்தகிரியில் சோலைக்காடுகள் பாதுகாப்பு மையம் ரூ.5.2 கோடி செலவில் அமைக்கப்படும்.

இவ்வாறு அவர் கூறினார்.

362 பேர் சிகிச்சையில் உள்ளனர்:

தமிழகத்தில் 55 பேருக்கு கொரோனா

சென்னை, ஏப்.26- தமிழகத்தில் நேற்று புதிதாக 33 ஆண்கள், 22 பெண்கள் என மொத்தம் 55 பேருக்கு புதிதாக கொரோனா உறுதி செய்யப்பட்டது. இதில் அதிகபட்சமாக சென்னையில் 37 பேர் உள்ளடக்கிய 10 மாவட்டங்களில் தொற்று பாதிப்பு பதிவாகி உள்ளது. 28 மாவட்டங்களில் யாரும் புதிதாக பாதிக்கப்படவில்லை.

மேலும், 12 வயதுக்குட்பட்ட 10 குழந்தைகளுக்கும், 60 வயதுக்கு மேற்பட்ட 10 முதியவர்களுக்கும் மேலும் தொற்று உறுதி செய்யப்பட்டது. தமிழகத்தில் நேற்று வரையறுக்கப்பட்ட 16 பேர் மட்டுமே ஆஸ்பத்திரியில் அனுமதிக்கப்பட்டு சிகிச்சை பெற்று வருகின்றனர். தொடர்ந்து 39-வது நாளாக எந்த மாவட்டத்திலும் உயிரிழப்பு இல்லை. கொரோனா தொற்று பாதிப்பில் இருந்து 27 பேர் 'டீஸ்ஸர்ஜ்' செய்யப்பட்டுள்ளனர். தற்போது தமிழகத்தில் அதிகபட்சமாக சென்னையில் 221 பேரும், செங்கல்பட்டில் 43 பேரும் உள்ளடக்கி 362 பேர் சிகிச்சையில் உள்ளனர்.

1 திகள் | தினகரன் | 7

27.4.2022 • Kovai

திருப்பூர் நஞ்சராயன் குளம் பறவைகள் சரணாலயமாக அறிவிப்பு

முதல்வருக்கு, எம்.எல்.ஏ. செல்வராஜ் நன்றி



▶ திருப்பூர் ஊத்துக்குளி ரோடு கூலிபாளையம் பகுதியிலுள்ள நஞ்சராயன் குளத்தில் உள்ள பறவைகள்.

திருப்பூர், ஏப்.27: நஞ்சராயன் குளம் பறவைகள் சரணாலயமாக அறிவிக்கப்பட்டதற்கு, தமிழக முதல்-அமைச்சர் மு.க.ஸ்டாலினுக்கு நன்றி தெரிவித்து திருப்பூர் தெற்கு தொகுதி எம்.எல்.ஏ. செல்வராஜ் கடிதம் அனுப்பியுள்ளார்.

தமிழக முதல்-அமைச்சர் மு.க.ஸ்டாலினுக்கு, திருப்பூர் தெற்கு தொகுதி எம்.எல்.ஏ. செல்வராஜ் ஒரு கடிதம் அனுப்பியுள்ளார். அந்த கடிதத்தில் அவர் கூறியிருப்பதாவது:

திருப்பூரை அடுத்த சர்க்கார் பெரியபாளையம் அருகே 440 ஏக்கர் பரப்பளவில் நஞ்சராயன் குளத்தை பாதுகாக்கப்பட்ட பறவைகள் சரணாலயமாக அறிவிக்க பல ஆண்டு காலமாக இயற்கை ஆர்வலர்கள், வன உயிரின காப்பாளர்கள் மற்றும் பறவை ஆராய்ச்சியாளர்கள் கோரிக்கை வைத்து வந்தனர்.

இ.மு.க. ஆட்சிக்கு

வந்த பிறகு திருப்பூர் இயற்கை கழகம் அமைப்பினர், தமிழக முதல்-அமைச்சர் எங்களது நீண்ட கால கோரிக்கையினை நிச்சயம் செய்து தருவார் என என்னை நேரில் சந்தித்து, இது சம்பந்தமாக தாங்கள் தமிழக முதல்-அமைச்சரிடம் எடுத்துரைத்து பாதுகாக்கப்பட்ட பறவைகள் சரணாலயமாக அறிவிக்க செய்ய வேண்டுமென கோரிக்கை மனு அளித்தனர்.

இது தொடர்பாக தமிழக கடந்த 22-10-2021 அன்று தமிழக முதல்-அமைச்சருக்கும், வனத்துறை அமைச்சருக்கும் நஞ்சராயன் குளத்தை பாதுகாக்கப்பட்ட பறவைகள் சரணாலயமாக அறிவிக்க வேண்டி கடிதம் எழுதினேன். இதனை ஏற்று நேற்று முன்தினம் நடந்த மானியக்கோரிக்கை மீதான



விவாதத்தில் திருப்பூர் நஞ்சராயன் குளத்தை ரூ.50 கோடி மதிப்பில் தமிழகத்தின் 17-வது பறவைகள் சரணாலயமாக அமைக்கப்படும் என்று அறிவிப்புவெளியிடப்பட்டது.

திருப்பூர் மக்கள் மற்றும் இயற்கை வன உயிரின ஆர்வலர்களின் சார்பாக எனது கோரிக்கையை ஏற்று, திருப்பூர் நஞ்சராயன் குளத்தை பாதுகாக்கப்பட்ட பறவைகள் சரணாலயமாக அமைக்க அறிவித்த தமிழக முதல்-அமைச்சர் மற்றும் வனத்துறை அமைச்சர் ராமச்சந்திரன் ஆகியோருக்கு எனது நன்றியையும், இதற்காக தொடர் முயற்சி மேற்கொண்ட இயற்கை ஆர்வலர்களுக்கும் பறவைகள் ஆராய்ச்சியாளர்களுக்கும் எனது வாழ்த்துக்களையும் தெரிவித்துக்கொள்கிறேன். இவ்வாறு அதில் கூறப்பட்டுள்ளது.

Nanjarayan Tank in Tiruppur district to be 17th bird sanctuary in Tamil Nadu

R. AKILESH
TIRUPPUR

The Tamil Nadu government will notify the Nanjarayan Tank in Tiruppur district as the 17th bird sanctuary in the State, Minister for Forests K. Ramachandran announced in the Assembly on Monday.

The Minister said that the 125.86 hectare water body, located in the outskirts of Tiruppur city, hosts around 130 bird species along with other flora and fauna. The Minister also said that a conservation centre will be established to describe the various bird species at the tank. It will also focus on conservation and research. An initial sum of ₹ 7.5 crore has been allocated for the works.

Welcoming this announcement, K. Ravindran, presi-



Migratory birds at the Nanjarayan Tank. *SPECIAL ARRANGEMENT

dent of Nature Society of Tiruppur, recalled that he and other nature enthusiasts from Tiruppur had petitioned C. Samayamoorthy, who took charge as the first Collector of Tiruppur district following its formation in 2009, to declare Nanjarayan Tank as a bird sanctuary. Former Collector G. Govindaraj had also visited the tank multiple times during

his tenure regarding this demand, he said. Migratory birds from various parts of the world visit Nanjarayan Tank from the first week of October and depart by end of March the next year. Mr. Ravindran said that as per his records, the Tank has recorded 181 bird species so far. Expressing concern over the decline in the number of birds visiting the Tank since

2015, he urged that the Forest Department to take steps to ensure restoration of the habitat after setting up the bird sanctuary.

Among the notable sightings in the Nanjarayan Tank, Mr. Ravindran highlighted the sighting of a flock of 15 ruddy shelducks (*Tadorna ferruginea*), which breeds in parts of Europe and Central Asia, in November 2020. "It is very rare to see such a flock of ruddy shelducks across southern India," he said.

An official in the Forest Department said that the works will begin after the notification of the bird sanctuary and noted that this is a significant initiative by the State government regarding conservation of birds in Tiruppur district.

**BEFORE THE HON'BLE
NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

**Original Application No. 164 of
2017(SZ)**

M. Dhamotharan

...Applicant

Vs

**The Secretary to Government
E&F Department, Govt. of Tamil
Nadu & ors**

...Respondents

**REPORT FILED ON BEHALF OF
THE 3RD RESPONDENT
TAMILNADU POLLUTION
CONTROL BOARD.**

**Advocate for Respondent TNPCB:
Tmt. Shanmugavalli Sekar
Advocate, Chennai.**

Date:28.04.2022

Date of hearing on:29.04.2022

